

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1278
TO BE ANSWERED ON 25TH JULY, 2016
WORKERS IN INDUSTRIAL UNITS

1278. SHRI NISHIKANT DUBEY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of skilled and semi-skilled labourers working in different industrial units in urban and rural areas of the country, State/UT-wise;**
- (b) whether the basic facilities are being provided to such labourers; and**
- (c) if so, the details thereof along with the other steps taken/being taken for their welfare?**

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a): As per results of recent labour force surveys on employment and unemployment conducted during 2011-12 by National Sample Survey Office, Ministry of Statistics and Programme Implementation, of the 47.41 crore total workforce on usual status basis, the share of self-employed, regular wage/salaried employees and casual labour were 52.2%, 17.9% and 29.9%, respectively in the country. The state-wise details are given at Annex. Further, according to the Annual Survey of Industries 2013-14 released by Ministry of Statistics and Programme Implementation, around 1.04 crore workers were employed in around 1.86 lakh factories that were in operation.

(b) & (c): Workers get benefits under various legislations like Employees State Insurance Act, 1948, Employees Compensation Act, 1923, Payment of Gratuity Act, 1972, Payment of Bonus Act, 1965 and Building and Other Construction Workers Act, 1996. The coverage of establishments under The Employees' Provident Fund & Miscellaneous Provisions (EPF&MP) Act 1952 has been enlarged to include construction workers.

The Ministry has initiated many labour welfare measures like minimum pension of Rs. 1000/- per month to the pensioners under Employees' Pension Scheme (EPS), 1995, portability of provident fund account, National Career Service Portal, Employees State Insurance Corporation 2.0, Revision in eligibility and calculation ceiling under the Payment of Bonus Act, 1965 etc.

Statement referred to in reply to part (a) of Lok Sabha unstarred Question No. 1278 due for reply on 25-07-2016

State-wise details of self-employed, regular wage/salaried employees and casual labour in rural and urban areas on usual status basis during 2011-12.

(in percent)

Sl. No.	States/UTs	Rural			Urban		
		Self-employed	Regular Wage/Salaried Employees	Casual Labour	Self-Employed	Regular Wage/Salaried Employees	Casual Labour
1	Andhra Pradesh	46.7	8.0	45.2	37.6	46.7	15.9
2	Arunachal Pradesh	82.0	12.0	6.0	35.6	53.1	11.2
3	Assam	70.0	11.7	18.4	53.8	36.5	9.7
4	Bihar	52.0	4.0	44.0	60.5	22.1	17.4
5	Chhattisgarh	58.2	4.1	37.9	35.1	36.2	28.7
6	Delhi	19.3	79.8	0.9	34.7	61.4	3.6
7	Goa	28.3	55.6	16.1	27.9	65.3	6.8
8	Gujarat	57.0	10.3	32.7	41.7	49.5	8.9
9	Haryana	61.8	14.0	24.4	40.6	49.4	10.1
10	Himachal Pradesh	71.1	14.1	14.6	30.3	60.6	9.1
11	Jammu & Kashmir	63.0	15.3	21.7	48.7	40.9	10.4
12	Jharkhand	68.6	4.3	27.3	43.7	38.0	18.3
13	Karnataka	52.0	11.8	36.2	39.4	44.9	16.0
14	Kerala	38.2	17.8	44.0	36.4	35.8	27.8
15	Madhya Pradesh	60.0	4.9	35.1	48.3	34.8	16.9
16	Maharashtra	53.7	8.8	37.4	36.2	54.5	9.3
17	Manipur	65.8	12.1	22.4	73.0	22.0	5.0
18	Meghalaya	71.0	10.2	18.7	35.9	50.0	14.1
19	Mizoram	82.5	9.3	8.3	52.3	39.8	7.6
20	Nagaland	85.6	12.9	1.5	42.9	54.0	2.8
21	Odisha	62.4	6.7	30.9	51.2	34.6	14.2
22	Punjab	54.9	17.0	28.3	44.6	47.8	7.6
23	Rajasthan	67.5	6.8	25.5	45.4	38.7	15.6
24	Sikkim	79.6	15.5	4.9	38.3	58.2	3.8
25	Tamil Nadu	29.9	14.0	55.9	34.4	43.4	22.4
26	Tripura	41.3	8.0	50.7	39.2	44.5	16.3
27	Uttarakhand	74.0	11.3	14.7	51.5	40.0	8.9
28	Uttar Pradesh	66.9	5.9	26.9	54.6	28.7	17.0
29	West Bengal	46.4	8.7	44.6	45.0	38.0	16.8
30	A & N Islands	45.8	39.4	14.8	18.5	58.1	23.3
31	Chandigarh	20.3	59.3	20.3	37.3	55.9	7.1
32	Dadra & Nagar Haveli	39.1	48.0	12.9	16.3	81.5	2.2
33	Daman & Diu	9.6	88.9	1.4	35.5	53.8	10.7
34	Lakshadweep	17.1	41.9	40.7	35.4	42.4	22.2
35	Puducherry	27.0	30.0	42.7	23.7	54.9	21.1
	Total	55.9	8.8	35.3	42.0	43.4	14.6

Source: NSSO Survey 2011-12.